

HIGH COURT OF JUDICATURE AT PATNA
Bailey Road, Patna - 1

Notice Dated 16/09/2015

Sealed quotation are invited from interested reputed firms for maintenance of 48 Air Conditioners, 10 Water Coolers and 48 Stabilizers installed at the residence of Hon'ble Judges as well as in the High Court premises for **servicing and/or repair on call basis, for preparation of panel.**

Terms and Condition:

1. Only those firms interested for maintenance of all above articles for one year should submit their quotation. Number of articles may increase or decrease.
2. Service charges on call basis should be clearly mentioned for servicing, gas checking, repair etc.
3. In case of repair or change of defective spare parts of A.C, Water Coolers and Stabilizers, the names of probable spare parts should be mentioned.
4. Servicing of all A.Cs and Water Coolers must be done before start and after end of the season. Only servicing charges will be paid at this occasion.
5. Call must be attended within 48 hours failing which the name of firm shall be struck from the panel.
6. **The charges quoted shall be valid for one year.**
7. Payment shall be made on monthly basis through Bank draft after submission of work report and bill(in triplicate).
8. Details viz. name of Firm, address with tel./ mob. No., contact person, Call Charges etc. should be clearly stated.
9. Court reserves the right to accept or reject any or all quotations and also to change terms & condition without assigning any reason to the firms. Court also reserves the right to review the work of firm after six months and if found satisfactory, further extension will be granted.
10. Quotation complete in all respect must be submitted to the undersigned within ten days from the date of publishing of notice on the Official website of Patna High Court: <http://patnahighcourt.bih.nic.in>.

Date: 16/09/2015

x
N. B. Jais
16.9.15
Registrar (Establishment)
Patna High Court, Patna